CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 61/762/2021



This the 22nd day of July, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Madassar Ali aged 30 years, S/o Bashir Ahmed, R/o Village Dodaj Tehsil Darhal District Jammu.

....Applicant

(Advocate:- Mr. Z A Qazi-Not Present)

Versus

1. State of Jammu & Kashmir through Commissione/Secretary, Department of Youth Services & Sports, Govt. of J&K, Room No. ³/₄, 3rd Floor, Mini Block, Civil Secretariat, Jammu-180001 and 4 ors.

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(Advocate: Mr. Amit Gupta, learned A.A.G.)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

This T.A. (TA No. 61/762/2021) is referable to SWP No. 519/2017 and pertains to Rehbar-E-Khel (ReK). The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Jammu.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

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